

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kuberan & 21 ors
Vs
Monarch Steels India Ltd & 3 ors

MAIN PETITION NUMBER : TCP/5/2016

(IA/MA) APPLICATION NUMBERS

IA(CA)/54(CHE)/2024

ORDER

Present: Ld. Counsel Ms. K Barathi for the Applicant.

This application has been filed to reconstitute the management committee by appointing 2nd Respondent as proposed chairman in the place of Respondent No. 1 who due to in-health wants to discontinue as Chairman of the management committee.

Ld. Counsel for the Applicant may confirm by way of a Memo that whether the management committee also includes representatives of the Petitioners of the original CP.

List the application for hearing on **29.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)